

High Level probe regarding CWG

2832. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that various quarters have demanded a high level probe into various aspects, contracts and execution of projects regarding Commonwealth Games;
- (b) if so, the details thereof;
- (c) whether Government is considering to set up such a high level committee for probe;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Demand for high level probe into the alleged irregularities by various agencies executing Commonwealth Games related projects has been widely reported. Such demand has also been made on the floor of the House.

(c) No, Sir.

(d) Question does not arise in view of the reply at (c) above.

(e) The Comptroller & Auditor General of India is auditing the expenditure made by various agencies responsible for executing projects relating to Commonwealth Games. The Central Vigilance Commission (CVC) had undertaken intensive examination of the works relating to Commonwealth Games and subsequent to a reference from the CVC, the Central Bureau of investigation has registered a regular case in respect of upgrading of street lighting of roads in Delhi under the jurisdiction of Municipal Corporation of Delhi.

Proposal for drinking water projects

†2833. SHRI BALAVANT ALIAS BAL APTE:

SHRI SHREEGOPAL VYAS:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.

(a) the details of project proposals received under drinking water supply and sanitation scheme from State Governments during each year in the last three years and the amount allocated and issued therein, State-wise; and

(b) the details of amount utilized by State Governments during the said period, especially during starting ten months and last two months of each year?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Information is being collected and will be laid on the Table of the House.

Pending proposal of Maharashtra under JNNURM

2834. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any proposal has been received for the various development in Maharashtra under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM);

(b) if so, the details thereof and follow-up action taken thereon;

(c) whether it is a fact that some of the project proposals submitted by Maharashtra Government under JNNURM are pending for approval; and

(d) if so, the time by which the scheme/projects are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) 174 Detailed Project Reports (DPRs) have been submitted by Government of Maharashtra, out of which 79 Projects have been sanctioned. With approved cost of Rs.11732.04 crore and Additional Central Assistance (ACA) commitment of RS.5152.02 crore. An amount of Rs.2804.99 crore has been released as ACA for the approved projects so far.

Under Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) of JNNURM, the State Level Sanctioning Committee (SLSC) of Government of Maharashtra has recommended 113 Projects in 86 towns for release of funds, out of which an amount of Rs.1367.57